Shri M. M. Das: So far as the construction of the buildings is concerned. we are to depend upon the State Government of Andhra Pradesh. I think they are taking up this matter with earnestness.

Oral Answers

Shri Ramakrishnan: May I know how many centres Government propose to start for training of mining engineers in India?

Shri M. M. Das: That is a difficult question for me to answer just now. So far as Andhra Pradesh is concerned, there are two other institutions where mining engineering will be started, one for diploma courses at Gudur, and another at the Engineering College of the Osmania University for degree courses.

उत्तर प्रदेश में सोने के निक्षेप

*४८८. थी भक्त दर्शन : क्या इस्पात. सान और ईंबन मंत्री ७ सितम्बर, १६५५ के तारांकित प्रश्न संख्या १५४८ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि द्वितीय पंचवर्षीय योजना के भन्तर्गत गढवाल जिले व उत्तर प्रदेश के हिमालय क्षेत्र में 'म्रत्यवियल' सोने की खोज व उपयोग करने की जो योजना विचाराधीन थी. कार्यान्वित करने को दिशा में इस बीच क्या प्रगति हुई है ?

कान और तेल मंत्री (भी के॰ दे॰ भासवीय): वास्तविकता को घ्यान में रखते हुए यह विचार किया गया है कि निर्देशित प्रदेशों में "म्रत्युवियल सोने" के साभदायक शोषण की सम्भावना बहुत ही कम है इसलिये दूसरी पंचवर्षीय याजना मे इस कार्य के लिये कोई घनराशि नहीं रखी गयी है।

Shri V. P. Nayar: May we have the also since answer in English question relates to gold?

Mr. Deputy-Speaker: No has been earmarked for this in the Second Five Year Plan.

श्री भक्त दर्शन : क्या में जान सकता हं कि पिछले प्रश्न का उत्तर देते हुए जो यह कहा गया था कि द्वितीय पंचवर्षीय योजना में इस के लिये कोई व्यवस्था की जा रही है, वह माश्वासन किस माधार पर दिया गया था?

श्री के वे मालवीय : बात यह है कि हिमालय से निकली हुई को नदियां है उन के बाल के कणों में कही कही सोना पाया जरूर गया है, लेकिन कमर्शल स्केल पर उस का उत्पादन हो सके, ऐसा सिद्ध नहीं हो सका । जांच पड़ताल करने के बाद हम इसी नतीजे पर श्राये हैं कि बाल से सोना निकालने की जो योजना थी उस में कोई वास्तविकता नहीं है। इसलिये रकम नही रक्खी गर्ड।

श्री भक्त बर्शन : क्या माननीय मंत्री जी के उत्तर का यह अर्थ है कि यह योजना हमेशा के लिये समाप्त कर दी गई है, या यह कि झागे कभी इसे हाथ में लिये जाने की झाझा. की जा सकती है ?

श्री के वे मालवीय : इस वक्त जो इत्तला हमारे पास है उस से तो हम इसी नतीजे पर पहुंचते हैं कि इस काम के लिये कोई घनराशि रखने की जरूरत नही है क्योंकि जो मालुमात हमारे पास है उन से मालम पड़ता है कि इस में सोना निकलने वाला नहीं है ।

भी अक्त दर्शन : क्या में

उपाच्यक महोदय : श्रव तो श्राशा ही मही है।

Shri P. C. Bose: May I know whether Government have examined the possibility of collecting gold rivers in other areas such as Suvarnarekha and some rivers Orissa?

Mr. Deputy-Speaker: It is a general question.

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Shri P. C. Bose: There is also alluvial sand there.

Shri K. D. Malaviya: If you permit me to explain, I have tried to state on previous occasions that theoretically it is possbile to extract some gold from the sands of Suvarnarekha or any other Himalayan river, but it has now been established that there is no river which will give us a commercial quantity of gold. Therefore, it is, not worth doing.

Shri V. P. Nayar: In what state does gold occur in this region, whether in the form of quartz or in the form of pyrites?

Shri R. D. Malaviya: I am not aware of it.

भी भक्त बर्जन: क्या गवनंमेंट के ध्यान में यह बात भाई है कि उत्तर प्रदेश सरकार के जिभोलाजिकल विभाग ने इस सम्बन्ध में कोई भच्छी सम्मलि दी है भौर क्या इस सम्बन्ध में उन से भी परामशें भौर सहयोग लिया जायेगा ?

भी के वे नालबीय : जो हमारी राय भी वह तो मैं ने बतला ही दी।

उपाष्यक्ष महोदय : जब कुछ करने का इरादा ही नहीं है तो राय क्यो लेनी है।

Shri Ansar Harvani: Has the Government of Uttar Pradesh approached the Government of India for further assistance for prospecting and mining in Almora Hills?

Mr. Deputy-Speaker: That is quite a different question.

Life Insurance Corporation

*489. Shri Radha Raman: Will the Minister of Finance be pleased to refer to his statement on the 24th May, 1957 and state the steps taken so far to modify the structure of Life Insurance Corporation?

The Deputy Minister of Finance (Shri B. R. Bhagat): Government has been watching the performance of the Life Insurance Corporation with a

view to assessing the adequacy of its structure to fulfil the tasks ahead of it. No decisions have yet been taken.

Shri Radha Raman: May I know whether the working of the Corporation is being reviewed or will be reviewed shortly in the light of experience that has been gained, with a view to make certain changes that may be necessary?

The Minister of Finance (Shri T. T. Krishnamachari): I think the hon. Member has in mind the statement I made in the House during the last session regarding the need for reviewing the administrative structure of this Corporation. I have been looking into this matter. I find that some amendment of the Act will be necessary if I am to undertake a radical revision in the administrative structure. I do not think the time is yet ripe for coming before the House with an amendment. But we are trying to do what we can without undertaking an amendment of the Act to rationalise the administrative structure to the extent that is possible. The hon. Member will also know that we have before us what is called the Lal Committee's Report. The implementation of that Report is now under way. The whole matter will have to be considered in relation to the implementation of that Report and the consequences that will arise therefrom, before we could place any proposal before the House for reorganisation of the administrative structure of the Corporation.

Shri S. M. Banerjee: May I know whether a Committee called Lai Committee was appointed to investigate the causes of alleged favouritism and nepotism in the Corporation, and if so, whether the Committee has submitted its Report, and action thereon has been taken?

Shri T. T. Krishnamachari: I did mention just now that the question of implementation of the recommendations of the Lal Committee would also necessitate certain changes in the administrative structure.